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**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 02.30 PM**

**PRESENT: SHRI. ANANTHA PADMANABHA SWAMY**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/424/ (IB)/2017

**NAME OF THE PETITIONER(S)** : JAGRAN PRAKASHAN LTD

**NAME OF THE RESPONDENT(S)** : BRAND PORTRAIT CONSULTING PVT LTD

**UNDER SECTION** : 433 ( e)(f)

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

**ORDER**

The matter is called. No representation on behalf of both the parties. The Registry is directed to issue notice to both the parties. Put up on 06.07.2017 at 2.30 P.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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